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WA-245-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 7th OF APRIL, 2025

WRIT APPEAL No. 245 of 2025

VINOD KUMAR JAIN AND OTHERS

Versus

ANIMESH JAIN AND OTHERS

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Appearance:

Shri Sanjeev Kumar Tiwari, Advocate for appellants.

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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

At appellants' request, the writ appeal is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

MSP